GOVERNMENT OF INDIA PETROLEUM AND NATURAL GAS LOK SABHA

UNSTARRED QUESTION NO:5682 ANSWERED ON:10.05.2012 REVENUE EARNED BY OMCS Ananth Kumar Shri

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) the total revenue earned by public sector Oil Marketing Companies (OMCs) on sale of hydrocarbon products which are not subsidized for the last three years;
- (b) whether the Government has recently allowed the domestic air operators to import Aviation Turbine Fuel directly;
- (c) if so, the projected loss likely to be caused to the OMCs by this policy; and
- (d) the proposed action of the OMCs to counter the losses thus incurred?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI R.P.N. SINGH)

- (a) The total revenue earned by public sector oil marketing companies (OMCs) viz., Indian Oil Corporation Limited (IOC), Hindustan Petroleum Corporation Limited (HPC) and Bharat Petroleum Corporation Limited (BPC) on sale of hydrocarbon products which are not subsidized for last three years are given below:
- (in Crore) Year Revenue 2008-09 158424.84 2009-10 131643.70 2010-11 217386.3
- (b) to (d) Yes, Madam. DGFT, Ministry of Commerce and Industry, Government of India has informed that permission has been granted to four domestic airlines on 7.2.2012 to directly import Aviation Turbine Fuel (ATF). The likely reduction in OMC revenue will depend on the actual imports of ATF.